

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**RAJYA SABHA**  
**Unstarred Question No. 852**  
**TO BE ANSWERED ON 22.12.2017**

**Rehabilitation of families residing along coal mines**

**852. SHRI A.U. SINGH DEO:**

Will the **MINISTER OF COAL** be pleased to state:

(a) the number of families residing in unsafe areas along coal mines in each of the subsidiaries of Coal India Limited; and

(b) the number of families rehabilitated and the amount of funds spent on the rehabilitation during the last three years?

**ANSWER**

**MINISTER OF COAL AND RAILWAYS (SHRI PIYUSH GOYAL)**

**Reply (a):** Company-wise status of the number of families residing in unsafe areas along coal mines in different subsidiaries of Coal India Limited (CIL) is as under:

**Eastern Coalfield Limited (ECL):** As per approved Master Plan (Cost Updated April, 2008) the number of families residing in unsafe areas along coal mines is 33,196 in the lease hold of ECL.

**Bharat Coking Coal Limited (BCCL):** As per the Master Plan prepared by Central Mine Planning and Design Institute (CMPDI) and approved by Government of India in 2009 for dealing with fire, subsidence and rehabilitation in the lease hold of BCCL, total no of houses (BCCL +Non- BCCL: Un-authorized houses +private + other) surveyed was 79,159, the breakup of which is given in the table below:

Type of house	Number of Houses
BCCL houses	25000
Non-BCCL- Private houses	29444
Non-BCCL-Un-authorized houses (Encroacher)	23847
Others (Religious places, schools, Hospitals, Post offices, Police stations etc.)	868
<b>Total</b>	<b>79159</b>

Other subsidiaries of CIL have reported that no family is residing in unsafe areas along coal mines.

**Reply (b):** Company-wise status of the number of families rehabilitated along with the funds spent during last three years in ECL and BCCL are as under:

**ECL:** There is no ECL family residing in unstable location to be rehabilitated. Further, no non-ECL families have been rehabilitated in last three years under Master Plan due to delay in construction of houses by Asansol Durgapur Development Authority (ADDA) under Government of West Bengal.

CIL has released Rs. 160.65137 Crore ( 159.71923 Crore for Land Acquisition and 0.93214 Crore for Demographic Survey & Stamp; Valuation) from Master Plan head account to ADDA. Out of these released amounts, ADDA had spent Rs. 106.421594 Crore on the rehabilitation for last three years.

**BCCL:** No of BCCL and non-BCCL families rehabilitated and the amount of fund spent on rehabilitation under Master plan is as under:

Sl. No.	Rehabilitated till Nov 2017	Amount of fund spent (fig in Rs crores)			
		2014-15	2015-16	2016-17	Grand Total
BCCL	3154	135.04	156.18	194.87	486.09
Non-BCCL	2048	87.27	33.85	68.52	189.64
Total	5202	222.31	190.03	263.39	675.73

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